A workshop has already been held on 23.07.2010 with all the stakeholders to sensitize about the code.

Tourist police for foreigners

- 523. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of TOURISM be pleased to state:
- (a) whether there is any proposal for establishing tourist police in States in view of the rapidly increasing case of obnoxious maltreatment of foreign tourists;
- (b) if so, by when this proposal would be implemented as existing State police outfits have by and large failed to curb this unhealthy and abominable trend;
- (c) the number of cases of serious crimes like death of foreign tourists, and other heinous crimes of molestation, rape were reported in Goa during 2008 and 2009; and
 - (d) the conviction percentage in respect of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, the prevention of crime, including crimes against tourists is primarily the responsibility of State Governments/Union Territory Administrations. However, in order to ensure safety and security of tourists, the Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. Some State Governments have deployed Tourist Police in one form or the other.

Ministry of Tourism does not compile the data on crimes, including crimes against tourists.

Sex-related tourism in Commonwealth Games

524. SHRI MANI SHANKAR AIYAR: Will the Minister of TOURISM be pleased to state the steps being taken to enforce the provisions of the code of ethics, especially in regard to forestalling sex-related tourism at the Commonwealth Games Village in view of the provisioning of 150 condom vending machines within the Village, at hotels and guest houses, in the light of media reports that escort agencies are planning to exploit the business opportunities provided by the approximately one lakh tourists from India and abroad expected for the Commonwealth Games?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): Ministry of Tourism has adopted the Code of Conduct for "Safe & Honourable Tourism" which is a set of guidelines to be voluntarily adopted by the stakeholders. The code is being adopted, primarily to encourage tourism activities and with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents.

In view of the Commonwealth Games 2010, a workshop of all stakeholders was organized on 23.07.2010 to sensitize them on various aspects of the code.

Construction of flats by Emmar-MGF

†525. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Emmar-MGF company had constructed flats at Khelgaon in Delhi;
 - (b) the suggestions given to DDA by expert committee for purchasing these flats;
- (c) the price at which the above said flats were purchased by DDA from Emmar-MGF company; and
- (d) the reasons for not following the opinions of experts in the purchase of said flats by DDA and the excess payment made in the said deal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) to (d) An Inter-Agency Evaluation Committee was constituted by the Lt. Governor of National Capital Territory of Delhi in order to work out a reasonable price for purchasing of flats from Emmar-MGF. The Committee accordingly arrived at the project cost per sq.ft. of plinth area. Based on inputs of Independent Consultants engaged by the Committee and Financial Experts and after adding the developer's margin and cost of capital, the cost of completed flats was worked out. On the basis of input of Price Evaluation Committee and Negotiation Committee and considering the offer of project developer, it was decided that DDA may go ahead with the purchase of flats at the rate of Rs. 11,000/- per sq.ft.

†Original notice of the question was received in Hindi.